

**BEFORE  
HON'BLE MR. JUSTICE S.R. SEN  
EL.PET. No. 1 of 2013**

**09.06.2014**

Petitioner No. 1 is represented by the learned Sr. counsel, Mr. G.S. Massar assisted by Mr. J.M. Thangkhiew, learned counsel who further cross-examined P.W. 1 and concluded the cross-examination.

The learned counsel, Mr. G.A. Dkhar for respondent No. 3 is present and declined to cross-examine the P.W. 1.

No other counsel for and on behalf of other respondents are present. Accordingly, P.W. 1 is discharged.

Petitioners' counsel is directed to call/summon other witnesses.

The learned Sr. counsel, Mr. G.S. Massar present in the court prays that the matter may be fixed after 2(two) weeks' as he has got some personal difficulties and going out of station.

List this matter after 2(two) weeks.

**JUDGE**

*D. Nary*